

retired and (iii) punished by Government during the period of Internal Emergency;

(b) State-wise break-up of such figures; and

(c) whether Government propose to set up an appropriate body to re-examine the cases of such victimised Central Government employees?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) 'NIL' in respect of Ministry of Chemicals and Fertilizers.

(b) and (c). Do not arise.

Employees dismissed, retired and punished during Emergency

24. SHRI SAMAR GUHA: Will the Minister of PETROLEUM AND CHEMICALS & FERTILIZERS be pleased to state:

(a) the number of employees belonging to his Ministry (i) dismissed; (ii) pre-maturely retired; and (iii) punished during the period of Internal Emergency;

(b) State-wise break-up of such figures; and

(c) whether Government will set up an appropriate body to re-examine the cases of such victimised officials?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) (i) Nil.

(ii) 3.

(iii) Nil.

(b) This Ministry has no Branch Offices at places other than Delhi. The information is, therefore, nil.

(c) The officials referred to in part (a) of the question have been retired under the normal rules of review for retention in service after the age of 50/55 years. As such the question of re-examining their cases does not arise.

Proposal to invite Legal Opinion on Laws adopted during Emergency

25. SHRI SAMAR GUHA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to invite the legal opinion of Supreme Court and High Court Bar Associations on the merits of the laws adopted by the Parliament during the period of Emergency; and

(b) if so, the steps likely to be taken by Government?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) No, Sir.

(b) Does not arise.

Fresh look on Demands of Trade Unions of Railwaymen

26. SHRI C. K. CHANDRAPPAN: SHRI R. K. MHALGI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration to have a fresh look on the demands made by the trade unions of the railwaymen during the all India strike in 1974; and

(b) if so, the salient features thereof?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b). The policy of the Government is to consider all genuine demands that Recognized Federations put forward and examine them in depth in the context of the resources available.

Oil Exploration in Kerala Coast

27. SHRI C. K. CHANDRAPPAN: Will the Minister of PETROLEUM be pleased to state:

(a) whether the Central Government have received any proposal from